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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated, Guwahati, the 2nd day of September, 2024

No.HC.XV.10/2024/82/RV. As directed, Pending initiation of departmental proceeding, Shri Ranju Medhi, Additional District & Sessions Judge, Sonitpur, Tezpur (now working as Special Judge POCSO, Sonitpur, Tezpur) is placed under suspension with immediate effect.

Upon suspension, Headquarter of Shri Medhi shall be at Tezpur, Sonitpur. He shall not leave the station without prior permission of the Hon'ble Gauhati High Court.

During the period of suspension, the District & Sessions Judge, Sonitpur at Tezpur will be in-charge of the court and office of the Additional District & Sessions Judge, Sonitpur, Tezpur.


By Order

Sd/- Chatra Bhukhan Gogoi
REGISTRAR (VIGILANCE)


Memo No. HC.XV.10/2024/82-A/RV., Date 02.09.2024

Copy to :-

1. The LR and Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6, for information.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information.
3. The District & Sessions Judge, Sonitpur, Tezpur, Pin.784001 for information. He shall immediately communicate this notification to Shri Ranju Medhi and ensure handover of charge by Shri Medhi to him.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Ranju Medhi, Additional District & Sessions Judge, Sonitpur, Tezpur (now working as Special Judge POCSO, Sonitpur, Tezpur) (under suspension), for information. He is directed to handover charge of his court and office to the District & Sessions Judge, Sonitpur, Tezpur immediately on receipt of this notification.
6. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above notification in the Assam Gazette.
7. The Treasury Officer, Sonitpur, PIN. 784001, for information
8. The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.


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9. The Administrative Officer (Judicial) (Appointment Section/Statement Section), Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr./Mrs. Justice....., Gauhati High Court, Guwahati.
11. The C.A. to Registrar General/ Registrar (Vigilance)/ (Judicial)/ Registrar (Admn.), Gauhati High Court, Guwahati.


02/09/2024
REGISTRAR (VIGILANCE)